

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 130 (ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

**NAME OF THE COMPANY: Ms. Veena Singh Vs. M/s Hawk Eye Protection
& Detective Service Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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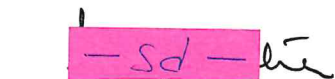
For the Petitioner(s): None

For the Respondent(s): Mr. Pradeep Mittal and Ms. Deepika, Advocates

ORDER

To come up for further arguments on 1st December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)